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S.O.No. In pursuance of sub-clause(ii) of clause(a) of sub-section (1) of Section 138 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby specifies the 'The Superintendent of Police, Vigilance, Flying Squad-II, Punjab, Patiala' or any other Officer specifically authorised by him in this behalf for the purpose of the said sub-clause.

Sell.

(Y.K. Batra)

Under Secretary to the Government of India

# F.No.225/115/86-ITA.II

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(Y.K. Batra)
Under Secretary to the Government of India